NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.12.2016 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.242/252/HDB/2017
NAME OF THE COMPANY	Online Career Doctor Studies & services India Limited
NAME OF THE PETITIONER(S)	Online Career Doctor Studies & services India Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A-PADHABRI	PCS	12 dreceppence @ yeloo Coin 9444777444	A Pareluce

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard, Mrs. A. Padmasri, learned PCS. Learned PCS requested time to submit the affidavit for the interim orders.

Post the Case on 22.12.2017.

Member (Pechnical)

Member (Judicial)